

STATEMENT RE. NAMES OF NEW RAIL
LINKS/RESTORATION

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMEN-TARY AFFAIRS (SHRI B. SHAN-KARANAND): On behalf of Shri Buta Singh, I beg to lay on the Table a statement (Hindi and English versions) in response to the directions given by the Speaker on the 24th August, 1976 during supplementaries on Starred Question No. 190, indicating the names of new rail links/restorations for which the amount of rupees one hundred crores allotted by the Planning Commission for the construction of new railway lines will be utilised. [Placed in Library. See No. LT-11289/76].

CERTIFIED ACCOUNTS OF INDIAN INSTI-TUTES OF TECHNOLOGY, KANPUR AND MADRAS FOR 1973-74 AND 1974-75 RESPECTIVELY AND TWO STATEMENTS

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI ARVIND NETAM): I beg to lay on the Table—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (4) of section 23 of the Institutes of Technology Act, 1961:—

(i) Certified Accounts of the Indian Institute of Technology, Kanpur, for the year 1973-74 along with the Audit Report thereon.

(ii) Certified Accounts of the Indian Institute of Technology, Madras, for the year 1974-75 along with Audit Report thereon.

(2) Two statements (Hindi and English versions) explaining the reasons for not laying simultaneously the Hindi versions of the above documents.

[Placed in Library. See No. LT-11290/76].

12.06 hrs.

FINANCIAL COMMITTEES (1975-76)
A REVIEW

SECRETARY-GENERAL: I beg to lay on the Table a copy of Financial Committees (1975-76)—A Review, (Hindi and English versions).

12.6½ hrs.

PUBLIC ACCOUNTS COMMITTEE

225TH, 226TH AND 228TH REFORMS

SHRI H. N. MUKERJEE (Calcutta North-East): I beg to present the following Reports of the Public Accounts Committee:—

(i) Two Hundred and Twenty-fifth Report on Paragraph 9 of the Report of the Comptroller and Auditor General of India for the year 1972-73, Union Government (Railways), relating to Diesel Locomotive Works, Varanasi [Ministry of Railways (Railway Board)].

(ii) Two Hundred and Twenty-sixth Report on Paragraph relating to Wealth Tax included in Chapter IV of the Report of the Comptroller and Auditor General of India for the years 1971-72 and 1972-73, Union Government (Civil), Revenue Receipts, Volume II, Direct Taxes (Department of Revenue and Banking).

(iii) Two Hundred and Twenty-eighth Report on Action Taken by Government on the recommendations contained in the Hundred and Seventieth Report on Crash Scheme on Rural Employment (Ministry of Agriculture and Irrigation—Department of Rural Development).